

RAJYA SABHA SECRETARIAT

**Declaration of usual place of residence under Rule 8 of the Members of Parliament
(Travelling and Daily Allowances) Rules, 1957.**

I hereby declare that my usual place of residence is _____

_____ ,

I may be allowed travelling allowance from this place. I further declare as follows:

- (i) The nearest Railway Station from my usual
Place of residence is _____**
- (ii) Distance (in kms.) from my usual place of
residence to the Railway Station is _____**
- (iii) The nearest airport from my usual place of
residence is _____**
- (iv) Distance (in kms.) from my usual place of
residence to the airport is _____**
- (v) Distance (in kms.) from the airport to the
City Railway Station is _____**

Signature and name of the Member

Dated